## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.188/241/HDB/2017
NAME OF THE COMPANY	Sri Vijaya Gayathri Cold Storage Pvt Ltd
NAME OF THE PETITIONER(S)	Nelakuditi Hari Krishna
NAME OF THE RESPONDENT(S)	Sri Vijaya Gayathri Cold Storage Pvt Ltd & 04 Others
UNDER SECTION	241

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DVAR Rand Prones	Advocati	nou Provaddheirold Rosipmoniticus 9440234074	france
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri V.Ravula and Shri D.V.A.S. Ravi Prasad, Ld. Counsels for the Petitioner and Shri S.Chidambaram, Ld PCS for the Respondent.

At the request of both the counsels, post the case on 25.01.2018.

Member (T)

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Member (J)